

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2270.**

**TO BE ANSWERED ON THE 29TH NOVEMBER, 2016/ AGRAHAYANA 8, 1938
(SAKA)**

LACK OF COORDINATION BETWEEN FORENSIC AND POLICE EPARTMENT

2270. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that lack of coordination between the forensic department and Police is causing delay in criminal judicial system in the country; and

(b) if so, the action taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): No, Madam. Home Department in the States oversee the coordination between the Police and Forensic Department/Laboratories. The seven Central Forensic Science Laboratories also coordinate with various State Police Organisations as required.
